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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 176/2022 & I.A. 4439/2022 (O-XXXIX R-1 & 2 of CPC), I.A. 18256/2022 (for condonation of delay of 93 days in filing replication)

TICTOK SKILL GAMES PVT. LTD. Plaintiff

Through: Mr.Rajshekhar Rao, Senior Advocate
with Mr.Abhishek Malhotra and
Ms.Atmaja Tripathy, Advocates.

versus

GOOGLE LLC & ORS. Defendants

Through: Mr.Arun Kathpalia, Senior Advocate
with Ms.Mamta Rani Jha, Mr.Rohan
Ahuja, Ms.Shruttima Enersa,
Mr.Vatsalya Vishal, Ms.Amishi
Sodani and Ms.Akankhsa Bahuguna,
Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER

14.12.2022

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1. An adjournment is sought on behalf of the counsel for the plaintiff, which is not opposed by the counsel for the defendants.
2. Re-notify on 8th February, 2023.

AMIT BANSAL, J.

DECEMBER 14, 2022

at